Name of the Corporate Debtor: Andhra Cements Limited; Date of Commencement of CIRP: 26-04-2022; List of Creditors as on: 12-07-2022; Name of IP: Mr. Nirav Kirit Pujara; Process Number: 1; Last 5 digitof registration number: 12285

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	2	13169221786	2	13163115132	96.60		3949017	2157637	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	399132930	1	399093742	2.93		39188		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	48	57134940	1	11520601	0.00		4246948	41367391.00	Annexure 5
6	Operational creditors (Employees)	41	92025514.21	3	26513878	0.00		12995023	52516614	Annexure 6
7	Operational creditors (Government Dues)	13	2278979004.00	1	3465945.00	0.03		39188	1776140986.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	256	2373443047.97	43	2076579763	0.45		0	296863285	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		346	18351703164.97	21	13626506502.97	100.00		3949017	4721247645	